

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 24th April, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 106/2019 IN Original Application No. 64/2018	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 348/2019	Dharam Chand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advocates for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Execution Application No. 10/2019 IN O. A. No. 144/2017	K. P. Singh & Ors. Vs. Municipal Commissioner, Ghaziabad	Mr. Natwar Rai, Adv. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for State of UP
FOR HEARING			
4.	Original Application No. 613/2016 (M.A. No.1626/2018)	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Ajay Jain, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Satish Kumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
5.	Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Daniyal Khan & Mr. Sarim Naved, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Tushar Mehta, ASG with Mr. Parth N. Bhatt, Adv. for R-2 to 5 Mr. Dhruv Pal, Adv. for State of Gujarat Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Pradeep Misra, Adv.
6.	Execution Application No. 09/2018 IN O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
7.	Appeal No. 83/2018 (M.A. No. 905/2018 & I.A. No. 291/2019)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay & Mr. Bhanwar Pal Jadon, Advs. for R-1 Mr. Amit Ojha & Mr. Ashish Chouhan, Advs.

8.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram
9.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 4 & 11 Mr. Rajendra Kumar, Adv. for R-5 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB
10.	Original Application No. 366/2018 (M.A. No. 1780/2018)	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Gigi C. George, Adv. for R-1 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for R-2 to 6 Mr. Malak Bhatt, Adv. for R-7 to 10 Mr. Anuj Berry, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 30/2019 IN O. A. No. 398/2017 (I.A. No. 279/2019)	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Narender Pal Singh, , Adv. for Applicant

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